

**CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH**

O.A.No.64/10

Tuesday this the 8th day of June 2010

C O R A M :

**HON'BLE Mr.JUSTICE K.THANKAPPAN, JUDICIAL MEMBER
HON'BLE Mr.K.GEORGE JOSEPH, ADMINISTRATIVE MEMBER**

1. Varghese Manuel,
Senior TOA (General),
Office of the CGMT,
BSNL, Thiruvananthapuram – 33.
2. F.A. Sebastian,
Senior TOA (General),
Office of the CGMT,
BSNL, Thiruvananthapuram – 33.Applicants

(By Advocate Mr.Vishnu S Chempazhanthiyil)

V e r s u s

1. The Chairman & Managing Director,
Bharat Sanchar Nigam Limited,
BSNL Bhavan, Harish Chandra Mathur Lane,
Janpath, New Delhi – 110 001.
2. The Chief General Manager, BSNL,
Kerala Circle, Thiruvananthapuram.
3. The Secretary,
Department of Telecom &
Chairman Telecom Commission,
Sanchar Bhavan, 20-Ashoka Road,
New Delhi – 110 001.Respondents

(By Advocate Mr.Pradeep Krishna)

**This application having been heard on 8th June 2010 this Tribunal on
the same day delivered the following :-**

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.2.

ORDER

HON'BLE Mr.JUSTICE K.THANKAPPAN. JUDICIAL MEMBER

As per subsequent developments and order passed by the department as evidenced from Order No.1/16/2010-PAT (BSNL) dated 7.5.2010, some of the grievances of the applicants have already been met. The remaining part in this Original Application is only to implement the order referred to above, for which, we are of the view that this Original Application can be disposed of by directing the respondents to implement the order dated 7.5.2010 within one month's time.

2. We have heard Shri.Vishnu S Chempazhanthiyil, counsel for the applicant and Shri.Pradeep Krishna, counsel for the respondents.
3. Consequently, we allow this Original Application by directing the respondents to implement the order dated 7.5.2010 within one month's time from the date of receipt of a copy of this order.

(Dated this the 8th day of June 2010)


K.GEORGE JOSEPH
ADMINISTRATIVE MEMBER

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JUSTICE K.THANKAPPAN
JUDICIAL MEMBER